

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 1/59(1)/NCLT/AHM/2016



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: Rakesh Agarwal
V/s.
Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act: Section 59(1) of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ISHAN P. SHAH	Advocate	Petitioner	
2.	PAVAN S. GODIAWALA	"	"	
3.	Pushpadatta Vyas	Advocate	Resp no: 1 to 4	

ORDER

Learned Advocate Mr. Ishan Shah with Learned Advocate Mr. Pavan Godiawala present for Appellant. Learned Advocate Mr. Pushpadatta Vyas present for Respondents No.1 to 4.

At request of petitioner counsel.

List the matter on 19.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of November, 2017.